

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 290, 291, 292, 235, 234, 236 of 2013

Dated : 12th August, 2014

Appeal No. 290 of 2013

In the matter of

ESP Urja Pvt. Ltd. .Appellant (s)
Versus.
G .E.R.C. & Ors. ...Respondent(s)

Appeal No. 291 of 2013

In the matter of

Azure Power (Gujarat) Pvt. Ltd. .Appellant (s)
Versus.
G .E.R.C. & Ors. ...Respondent(s)

Appeal No. 292 of 2013

In the matter of

Millennium synergy (Gujarat) Pvt. Ltd. .Appellant (s)
Versus.
G .E.R.C. & Ors. ...Respondent(s)

Appeal No. 235 of 2013

In the matter of

Gujarat Urja Vikas Nigam Ltd. .Appellant (s)
Versus.
G .E.R.C. & Anr. ...Respondent(s)

Appeal No. 234 of 2013

In the matter of

Gujarat Urja Vikas Nigam Ltd.
Versus.
G .E.R.C. & Ors.

.Appellant (s)
...Respondent(s)

Appeal No. 236 of 2013

In the matter of

Gujarat Urja Vikas Nigam ltd.
Versus.
G .E.R.C. & Ors.

.Appellant (s)
...Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the parties, post the matter on 05.09.2014 at 12.30 p.m.

COURT MASTER